

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 12

IA(I.B.C)/ 2073(MB)2024 IN C.P. (IB)/745(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Srei Equipment Finance Limited**

Vs

Acira Consultancy Private Limited

For FC : Adv. Nausher Kohli a/w Adv. Subir Kumar a/w
Adv. Disha Shah i/b SDS

For CD : Adv. Uzair Kazi i/b Aziz Mohd.

Section 7 of IBC

ORDER

For hearing list on 15.05.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK